

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH **PHYSICAL HEARING**

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : R Geetha & Others
-Vs-
M/s ARRS Megamall Pvt Ltd & Others

MAIN PETITION NUMBER : CP/161(CHE)/2021
(IA/MA) APPLICATION NUMBERS

MA/26(CHE)/2022

P.H. ARVINDH PANDIAN, SC
for C.V. SHAIL ANDHRAN

} Counsel for Petitioners

R VIDHYA SHANKAR
PRANAV .V. SHANKAR

} Counsel for the
Respondents



**4 CP/161(CHE)/2021
MA/26(CHE)/2022**

ORDER

Present: Ld. Sr Counsel Shri. P H Arvinth Pandian for the Petitioner.

Ld. Counsel Shri. Vidhyashankar for the Respondents.

Ld. Sr Counsel Shri. Arvinth Pandian submits that he will take steps as to the impleadment of other legal heirs of Mr. Ramanathan (deceased), within a week.

Ld. Counsel for the Respondents undertakes to file the Reply / Counter in a weeks time. Copy be served on the parties for their response if any.

List the petition and the application for hearing on **26.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)